

Government of India
Ministry of Commerce and Industry
Department of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE

Index & Agenda

Meeting No - NC/7/MEET/Jul/2023-24/04

Meeting Date -21.07.2023

Meeting Index of Norms Committee - 7 Plastic / Rubber Items

THE CHAIRMANSHIP OF
Shri Subhash Chand Aggarwal, Addl. DGFT

Meeting No. 04/87ALC1/2023-24 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code held on 21.06.2023 under the Chairmanship of Shri Subhash Chand Aggarwal, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Vanijaya Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri S.K. Mohapatra, JDG
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri Nand Lal, Technical Expert (Consultant), DGFT
- 4) Shri D.N. Mathur, Technical Expert (Consultant), DGFT

Following are the decision of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedure:

Manual Cases



सुह्रत कुमार मोहापात्र
SUHRUT KUMAR MOHAPATRA
संयुक्त महाविदेशी व्यापार
Joint Director General of Foreign Trade
विदेशी व्यापार महाविभाग
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/ Govt. of India
वाणिज्य भवन, नई दिल्ली
Vanijya Bhawan, New Delhi

Case No. A-71	M/s Huhtamaki India Ltd., Thane	Status: Approved
M. No. 04/24	HqrsF.No. 01/87/50/522/AM20/DES.VII	
Date: 21.07.2023	RA's F.No. 03/94/40/703/AM20	
Adv. Authorization No./Date	0310833723 dt. 26.12.2019	

Subject: Re-consideration regarding fixation of adhoc input output norms in respect of advance authorization No. 0310833723 dt. 26.12.2019 issued under Para 4.07 of FTP on self-declaration basis obtained by M/s. Huhtamaki India Ltd., Thane.

Decision: The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Qty	S.No.	Import Item	Qty (in Kg)
4 Layers Printed Adhesive Laminated Flexible Packaging Material of 12 Micron Polyester Film/6.35Micron Alu. Foil/15 Mic Nylon Film/115 Mic Poly Film in the form of Pouch (Net content of 12 Mic Pet Film=19808.02/6.35 Micron Alu Foil =20507.76/15 Nylon Film=20453.93/115 Mic Poly =126551.24/Ink=11961.36/Adhesive=14951.71/Additive=1435.36)	2Lakh Kg	1	12 Micron Polyester Film	22779.220
		2	6.35 Micron Aluminum Foil	23583.920
		3	15 Micron Nylon Film	23522.020
		4	LDPE Granules	151861.2
		5	Liquid Printing Ink (Total Solid 25% +/-3%)	Not Allowed
		6	Liquid Polyurethane Adhesive (Total Solid 60% +/- 5%)	Not Allowed
		7	Liquid Polyurethane Additive (Total Solid 50% +/-5%)	Not Allowed

NOTE: Quantity for import item no. 1 to 3: As Applied
Import item 5, 6 and 7 are not allowed as procured domestically.

RA may take consequential action as per FTP/HBP.

[Handwritten Signature]

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SUMRUT KUMAR MOHAPATRA
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Directorate General of Foreign Trade
मंत्रालय विभाग/Deptt. of India
वाणिज्य भवन, नई दिल्ली
Vaniya Bhawan, New Delhi

Case No. A-72	M/s Huhtamaki India Ltd., Thane	Status: Approved
M. No. 04/24	HqrsF.No. 01/87/50/085/AM19/DES.VII	
Date: 21.07.2023	RA's F.No. 03/94/40/960/AM18	
Adv. Authorization No./Date	0310819362 dt. 22.02.2018	

Subject: Re-consideration regarding fixation of adhoc input output norms in respect of advance authorization No. 0310819362 dt. 22.02.2018 issued under Para 4.07 of FTP on self-declaration basis obtained by M/s. Huhtamaki India Ltd., Thane.

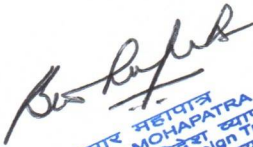
Decision: The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Qty	S.No.	Import Item	Qty (in Kg)
4 Layers Printed Adhesive Laminated Flexible Packaging Material of 12 Micron Polyester Film/6.35Micron Alu. Foil/15 Mic Nylon Film/115 Mic Poly Film in the form of Pouch (Net content of 12 Mic Pet Film=19808.02/6.35 Micron Alu Foil =20507.76/15 Nylon Film=20453.93/115 Mic Poly =126551.24/Ink=11961.36/Adhesive=14951.71/Ad ditive=1435.36)	1 Lakh Kg	1	12 Micron Polyester Film	11389.610
		2	6.35 Micron Aluminum Foil	11791.960
		3	15 Micron Nylon Film	11761.010
		4	LDPE Granules	75930.74
		5	Liquid Printing Ink (Total Solid 25% +/-3%)	Not Allowed
		6	Liquid Polyurethane Adhesive (Total Solid 60% +/- 5%)	Not Allowed
		7	Liquid Polyurethane Additive (Total Solid 50% +/-5%)	Not Allowed

NOTE: Quantity for import item no. 1 to 3: As Applied

Import item 5, 6 and 7 are not allowed as procured domestically.

RA may take consequential action as per FTP/HBP.


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Case No. A-73	M/s Huhtamaki India Ltd., Thane	Status: Approved
M. No. 04/24	HqrsF.No. 01/87/50/Huhtamaki-1/AM19/DES.VII	
Date: 21.07.2023	RA's F.No. 03/94/40/746/AM19	
Adv. Authorization No./Date	0310825327 dt. 30.11.2018	

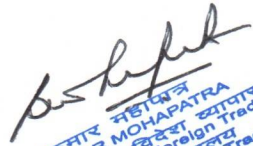
Subject: Fixation of adhoc input output norms in respect of advance authorization No. 0310825327 dt. 30.11.2018 issued under Para 4.07 of FTP on self declaration basis obtained by M/s. Huhtamaki India Ltd., Thane.

Decision:The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Qty	S.No.	Import Item	Qty (in Kg)
4 Layers Printed Adhesive Laminated Flexible Packaging Material of 12 Micron Polyester Film/6.35Micron Alu. Foil/15 Mic Nylon Film/115 Mic Poly Film in the form of Pouch (Net content of 12 Mic Pet Film=19808.02/6.35 Micron Alu Foil =20507.76/15 Nylon Film=20453.93/115 Mic Poly =126551.24/Ink=11961.36/Adhesive=14951.71/Additive=1435.36)	2Lakh Kg	1	12 Micron Polyester Film	22779.220
		2	6.35 Micron Aluminum Foil	23583.920
		3	15 Micron Nylon Film	23522.020
		4	LDPE Granules	151861.2
		5	Liquid Printing Ink (Total Solid 25% +/-3%)	Not Allowed
		6	Liquid Polyurethane Adhesive (Total Solid 60% +/- 5%)	Not Allowed
		7	Liquid Polyurethane Additive (Total Solid 50% +/-5%)	Not Allowed

NOTE: Quantity for import item no. 1 to 3: As Applied
Import item 5, 6 and 7 are not allowed as procured domestically.

RA may take consequential action as per FTP/HBP.


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 Vaniya Bhawan, New Delhi

Case No. A-74	M/s Huhtamaki India Ltd., Thane	Status: Approved
M. No. 04/24	HqrsF.No. 01/87/50/402/AM19/DES.VII	
Date: 21.07.2023	RA's F.No. 03/94/40/117/AM18	
Adv. Authorization No./Date	0310821212 dt. 24.05.2018	

Subject: Re-consideration regarding fixation of adhoc input output norms in respect of advance authorization No. 0310821212 dt. 24.05.2018 issued under Para 4.07 of FTP on self-declaration basis obtained by M/s. Huhtamaki India Ltd., Thane.

Decision: The committee considered the case as per agenda and decided to ratify the norms as under:

Decision: The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Qty	S.No.	Import Item	Qty (in Kg)
4 Layers Printed Adhesive Laminated Flexible Packaging Material of 12 Micron Polyester Film/6.35Micron Alu. Foil/15 Mic Nylon Film/115 Mic Poly Film in the form of Pouch (Net content of 12 Mic Pet Film=19808.02/6.35 Micron Alu Foil =20507.76/15 Nylon Film=20453.93/115 Mic Poly =126551.24/Ink=11961.36/Adhesive=14951.71/Additive=1435.36)	1 Lakh Kg	1	12 Micron Polyester Film	11389.610
		2	6.35 Micron Aluminum Foil	11791.960
		3	15 Micron Nylon Film	11761.010
		4	LDPE Granules	75930.74
		5	Liquid Printing Ink (Total Solid 25% +/-3%)	Not Allowed
		6	Liquid Polyurethane Adhesive (Total Solid 60% +/- 5%)	Not Allowed
		7	Liquid Polyurethane Additive (Total Solid 50% +/-5%)	Not Allowed

NOTE: Quantity for import item no. 1 to 3: As Applied

Import item 5, 6 and 7 are not allowed as procured domestically.

RA may take consequential action as per FTP/HBP.

(Signature)
SUHIRUT KUMAR MOHAPATRA
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Case No. A-75	M/s EsselPropack Ltd	Status: Approved
M. No. 04/24	01/87/50/532/AM18/ DES-VII	
Date: 21.07.2023	03/94/040/0550/AM18	
Adv. Authorization No./Date	0310818198 dated 03.01.2018	

Subject: Fixation of adhoc input output norms in respect of Advance Authorization No. 0310818198 dated 03.01.2018 issued under Para 4.07 of FTP on self-declaration basis.

Decision: The committee considered the case as per agenda and decided to ratify the norms as under:

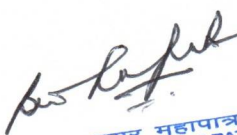
Export Item	Qty.	S.No.	Import Item	Quantity
UNPRINTED FLEXIBLE PACKAGING MATERIAL OF MULTILAYER UNPRINTED EXTRUSION LAMINATED FLEXIBLE PACKAGING MATERIAL OF MULTILAYERS OF RELEVANT SUBSTRATE WITH HOT MELT IN THE FORM OF ROLLS MULTILAYER PLASTIC FLEXIBLE LAMINATED WEB (FOILESS) (PRINTED/UNPRINTED)	1487000.000 SQM	1	LLDPE Film Grade	1.15Kg/Kg Content in Export
		2	LDPE Film Grade	1.15Kg/Kg Content in Export
		3	Ethylene Acrylic Acid copolymer granules	1.15Kg/Kg Content in Export
		4	Aluminum Foil	1.15Kg/Kg Content in Export
		5	HDPE Granules (For shoulder of the Tube)	Not Allowed as export is not of Tube
		6	U.V. Ink	Not Allowed as not imported
		7	U.V. Varnish	Not Allowed as not imported
		8	Master Batch for Film	1.15Kg/Kg Content in Export
		9	PP For Caps	Not Allowed as export is not of Tube

RA may take consequential action as per FTP/HBP.

Case No. A-76	M/s Essel Propack Ltd	Status: Withdraw
M. No. 04/24	01/87/50/533/AM18/ DES-VII	
Date: 21.07.2023	03/94/040/0549/AM18	
Adv. Authorization No./Date	0310818070 dated 28.12.2017	

Subject: Re-consideration regarding fixation of adhoc input utput norms in respect of Advance Authorization No. 0310827208 dt. 21.02.2019 issued under Para 4.07 of FTP on self-declaration basis obtained by M/s Key Exports, Mumbai.

Decision: The committee considered the case as per agenda and noted that the firm has surrendered the license. Hence, the committee decided to withdraw the case.


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 Vanija Bhawan, New Delhi

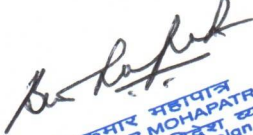
Case No. A-77	M/sEsselPropack Ltd	Status: Approved
M. No. 04/24	HqrsF.No. 01/87/50/534/AM18/ DES-VII	
Date: 21.07.2023	RA's F.No. 03/94/040/0550/AM18	
Adv. Authorization No./Date	0310818199 dated 03.01.2018	

Subject: Fixation of adhoc input output norms respect of Advance Authorization No. 0310818199 dated 03.01.2018 issued under Para 4.07 of FTP on self-declaration basis.

Decision: The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Qty.	S.No.	Import Item	Quantity
UNPRINTED FLEXIBLE PACKAGING MATERIAL OF MULTILAYER UNPRINTED EXTRUSION LAMINATED FLEXIBLE PACKAGING MATERIAL OF MULTILAYERS OF RELEVANT SUBSTRATE WITH HOT MELT IN THE FORM OF ROLLS MULTILAYER PLASTIC FLEXIBLE LAMINATED WEB (FOILESS) (PRINTED/UNPRINTED)	1487000.000 SQM	1	LLDPE Film Grade	1.15Kg/Kg Content in Export
		2	LDPE Film Grade	1.15Kg/Kg Content in Export
		3	Ethylene Acrylic Acid copolymer granules	1.15Kg/Kg Content in Export
		4	Aluminium Foil	1.15Kg/Kg Content in Export
		5	HDPE Granules (For shoulder of the Tube)	Not Allowed as export is not of Tube
		6	U.V. Ink	Not Allowed as not imported
		7	U.V. Varnish	Not Allowed as not imported
		8	Master Batch for Film	1.15Kg/Kg Content in Export
		9	PP For Caps	Not Allowed as export is not of Tube

RA may take consequential action as per FTP/HBP.


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 भारत सरकार, नई दिल्ली
 Vaniya Bhawan, New Delhi

Case No. A-78	M/s Malaya Rub-Tech Industries, Kochi	Status: Approved
M. No. 04/24	HqrsF.No. 01/87/50/526/AM20/DES-VII	
Date: 21.07.2023	RA's F.No. 10/24/40/080/AM20	
Adv. Authorization No./Date	1010060355 dt. 27.12.2019	

Subject: Re-consideration regarding fixation of adhoc input output norms in respect of Adv. Authorization No. 1010060355 dt. 27.12.2019 issued under Para 4.07 of FTP on self-declaration basis obtained by M/s Malaya Rub-Tech Industries, Kochi.

Decision: The committee considered the case as per agenda and decided to ratify the norms as under:

Export item; Natural Rubber Technically Specified Natural rubber 20 (ISNR) containing 453.60 MT of imported input.

Qty.: 504.00 MT

Import item; SVR-10/SIR-10 Technical specified Rubber-TSR-10

Qty.; 462.670 MT

RA may take consequential action as per FTP/HBP.

Case No. A-79	M/s Malaya Rub-Tech Industries, Kochi	Status: Approved
M. No. 04/24	HqrsF.No. 01/87/50/614/AM20/DES-VII	
Date: 21.07.2023	RA's F.No. 10/24/40/106/AM20	
Adv. Authorization No./Date	1010060408 dt. 25.02.2020	

Subject: Re-consideration regarding fixation of adhoc input output norms in respect of Asdv. Authorization No. 1010060408 dt. 25.02.2020 issued under Para 4.07 of FTP on self-declaration basis obtained by M/s Malaya Rub-Tech Industries, Kochi.

Decision: The committee considered the case as per agenda and decided to ratify the norms as under:

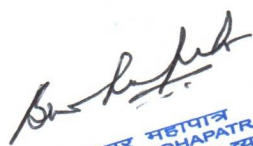
Export item; Natural Rubber Technically Specified Natural rubber 20 (ISNR) containing 907.20 MT of imported input.

Qty.: 1008.00 MT

Import item; SVR-10/SIR-10 Technical specified Rubber-TSR-10

Qty.; 925.340 MT

RA may take consequential action as per FTP/HBP.


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Case No. A-80	M/s. Kumar Arch Tech Pvt. Ltd., Udaipur	Status: Reject
M. No. 04/24	HqrsF.No. 01/87/50/924/AM21/DES.VII	
Date: 21.07.2023	RA's F.No. 13AB04014994AM22	
Adv. Authorization No./Date	1310049728 dt. 06.11.2020	

Subject: Re-consideration regarding fixation of adhoc input output norms i/r/o Adv. Authorization No.1310049728 dt. 06.11.2020 issued under Para 4.07 of FTP on self-declaration basis obtained by M/s Kumar Arch Tech Pvt. Ltd., Udaipur.

Decision: The committee considered the case as per agenda and noted that firm did not reply to the final reminder sent via email on 28.06.2023. Hence, the committee decided to reject the case.

Case No. A-81	M/s. Kumar Arch Tech Pvt. Ltd., Udaipur	Status: Reject
M. No. 04/24	HqrsF.No. 01/87/50/876/AM21/DES.VII	
Date: 21.07.2023	RA's F.No. 13AB04019860AM22	
Adv. Authorization No./Date	1310049691 dt. 01.10.2020	

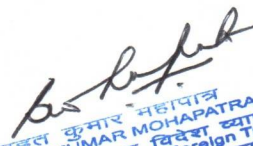
Subject: Re-consideration regarding fixation of adhoc input output norms i/r/o Adv. Authorization No.1310049691 dt. 01.10.2020 issued under Para 4.07 of FTP on self-declaration basis obtained by M/s Kumar Arch Tech Pvt. Ltd., Udaipur

Decision: The committee considered the case as per agendaand noted that firm did not reply to the final reminder sent via email on 28.06.2023. Hence, the committee decided to reject the case.

Case No. A-82	M/s Kingfa Science & Technology (I) Ltd., Chennai	Status: Status Quo
M. No. 04/24	F.No. 01/87/50/657/AM19/DES.VII	
Date: 21.07.2023	04/24/40/171/AM19	
Adv. Authorization No./Date	0410164907 dt. 26.11.2018	

Subject: Request for amendment in the percentage net content of import on export product 57.30% instead of 54% in respect of advance authorization No. 0410164907 dt. 26.11.2018 issued under Para 4.07 of FTP on self-declaration basis.

Decision: The committee considered the case as per agenda and noted that firm has accepted the earlier decision of Norms Committee and informed vide letter dated 01.07.2023. Hence, the status quo may be maintained.


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Case No. A-83	Vishakha Polyfab Pvt. Ltd	Status: Reject
M. No. 04/24	01/87/050/114/AM16	
Date: 21.07.2023	08/24/040/00043/AM16	
Adv. Authorization No./Date	0810135319 Dated 20.05.2015	

Subject: Request for Review against Fixation of Input Output Norms

Decision: The committee considered the case as per agenda and noted that firm did not reply to the final reminder sent via email on 28.06.2023. Hence, the committee decided to reject the case.

Case No. A-84	Pact Closure Systems Pvt. Ltd	Status: Reject
M. No. 04/24	01/87/050/266/AM20/DES-VII	
Date: 21.07.2023	07/24/040/00098/AM20	
Adv. Authorization No./Date	0710115234 dated 31.07.2019	

Subject: Request for fixation of norms in respect of Advance Authorization No.0710115234 dated 31.07.2019 - M/s. Pact Closure Systems (India) Pvt. Ltd., Bangalore.

Decision: The committee considered the case as per agenda and noted that firm did not reply to the final reminder sent via email on 28.06.2023. Hence, the committee decided to reject the case.

Case No. A-85	Avigiri Urethane and Rubber Industries Pvt. Ltd, Karnataka	Status: Deferred
M. No. 04/24	Hqrs F.No. 01/87/50/225959/AM23/DES.VII	
Date: 21.07.2023	07/24/40/227/AM21	
Adv. Authorization No./Date	0710117303 dt. 20.11.2020	

Subject: Fixation of adhoc input output norms i/r/o advance authorization No. 0710117303 dt. 20.11.2020 issued in terms of para 4.07 of FTP on self-declaration basis obtained by M/s Avigiri Urethane and Rubber Industries Pvt. Ltd., Tumakuru(Karnataka).

Decision: The committee considered the case as per agenda and noted that reply given by the firm is incomplete. Hence, the committee decided to defer the case.


 सुह्रुत कुमार मोहपात्रा
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 Vanijya Bhawan, New Delhi

Case No. A-86	M/s. Chirag Enterprise, Jamnagar	Status:
M. No. 04/24	Hqrs F.No. 01/87/50/594/AM20/DES.VII	Approved
Date: 21.07.2023	RA's F.No. 24/24/40/055/AM20	
Adv. Authorization No./Date	2410043012 dt. 07.02.2020	

Subject: Request for amendment in the approved adhoc input output norms in respect of Adv. Authorization No. 2410043012 dt. 07.02.2020 issued under Para 4.07 of FTP on self-declaration basis obtained by M/s Chirag Enterprise, Jamnagar.

Decision: The committee considered the case as per agenda and decided to amend the description of export and import item as under:

Export Item:

From	To
Acrylic Plastic Re grind (7mm to 9mm)	Acrylic Plastic Re grind

Import Item:

From	To
Acrylic Plastic Strips (with marking paper) (Maximum width 2 fit)	Acrylic Plastic Strips

NOTE: All other conditions will remain same.

RA may take consequential action as per FTP/HBP.

Case No. A-87	M/s Vinyl Tubos Pvt. Ltd., New Delhi	Status:
M. No. 04/24	Hqrs F.No. 01/87/50/797/AM21/DES.VII	Reject
Date: 21.07.2023	RA's F.No. 05/24/40/213/AM21	
Adv. Authorization No./Date	0510414804 dt. 31.07.2020	

Subject: Reconsideration of adhoc input output norms in respect of advance authorization No. 0510414804 dt. 31.07.2020 issued under para 4.07 of FTP on self-declaration basis obtained by M/s Vinyl Tubos Pvt. Ltd., New Delhi.

Decision: The committee considered the case as per agenda and noted that firm did not reply to the final reminder sent via email on 28.06.2023. Hence, the committee decided to reject the case.

(Signature)
 सुहृत् कुमार मोहपात्रा
 SUHRUT KUMAR MOHAPATRA
 संयुक्त महानिदेशक, विदेश व्यापार
 Joint Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 बाणिज्य विभाग/Deptt. of India
 भारत सरकार/ Govt. of India
 वाणिज्य भवन, नई दिल्ली
 Vaniya Bhawan, New Delhi

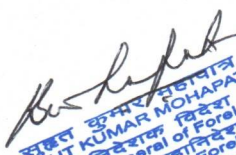
Case No. A-88	M/s Entermonde Polycoaters Ltd., Mumbai	Status: Approved
M. No. 04/24	01/87/50/686/AM21/DES.VII	
Date: 21.07.2023	03/94/040/1093/AM20	
Adv. Authorization No./Date	0310835881 dt. 25.04.2020	

Subject: Re-consideration regarding fixation of adhoc input output norms in respect of Advance Authorization No.0310835881 dt. 25.04.2020 issued under para 4.07 of FTP on self-declaration basis.

Decision: The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Qty	S.No.	Import Item	Qty
Tent Fabrics Beige BSC PVC Grade 1 of 240 GSM (For Military Purpose)	841054.00 Sq. meter	1	RM0000001422(WRAP KNITTED FABRIC) (WRE30503084-12/300(500)*300(840)12*12) WIDTH 215cm) (of 139.5 GSM)	908007.0 Sq. Meters.
		2	RM0000000270(TEXTILE FINISHING AGENTS)	36501.740Kg.
		3	RM0000000926(CHEMICAL FOR TEXTILE TEATMENT)	8831.070Kg.
		4	RM0000001077(WRAP KNITTED FABRIC(WRE30503084- 12/300(500)*300(840)12*12) WIDTH 155CM (of 139.5 GSM)	186,000.0 Sq. meters

RA may take consequential action as per FTP/HBP.


 सुहृत कुमार मोहपात्र
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